

**BY SPEED POST / FAX / e-mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/**544/A**

From:- Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To  
**The Director  
Odisha Judicial Academy  
Cuttack, Odisha.**

Dated- Guwahati, the 1<sup>st</sup> February, 2016

Sub : Nomination of Hon'ble High Court Judge to participate in the National Seminar on "***Sentencing & Appreciation of Electronic Evidence***", scheduled to be held from ***13.02.2016 to 14.02.2016*** at Cuttack, Odisha.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati has been pleased to nominate ***Hon'ble Mr. Justice Manojit Bhuyan, Judge, Gauhati High Court*** to attend the aforesaid Seminar, organized by the Odisha Judicial Academy of Orissa High Court on 13<sup>th</sup> & 14<sup>th</sup> February, 2016 at Odisha Judicial Academy, Cuttack.

Accordingly, his Lordship will attend the aforesaid Seminar. ***However, his Lordship will not address any of the sessions of the Seminar.***

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully

*01.02.16*  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-167/2014/**545 - 556/A** dated 01.02.2016

Copy forwarded for information and necessary action to:

1. The Registrar General, Orissa High Court, Cuttack.
2. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (Judl. / PM & P ), Gauhati High Court, Guwahati.
5. Shri S.S.B. Singha, Joint Registrar (Admn-II), Gauhati High Court, Guwahati

6. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
7. The Administrative Officer, Judicial Academy, Assam.
8. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter in the official web site of the Gauhati High Court immediately.
9. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
10. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
11. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
12. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
01.02.16  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM